

and Other Backward Classes in the State of Assam, during the current year.

सच लोक सभा आयोग

१२५६. श्री क० भ० मालवीय : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि संघ लोक सेवा आयोग द्वारा इण्टरव्यू लिये जाने के समय स्थानीय प्रोफेसरों और विगेषज्ञों की सहायता ली जाती है, और

(ख) यदि हाँ, तो क्या इस पद्धति के परिणामस्वरूप आयोग द्वारा स्थानीय विद्यार्थियों अथवा अभ्यर्थियों का चुनाव अधिक मात्रा में नहीं हुआ है ?

गृह-कार्य मंत्रालय में राज्य-मंत्र. (श्री दातार): (क) मध्य लोक सेवा आयोग द्वारा इण्टरव्यू बोर्ड में विभिन्न क्षेत्रों के विशेषज्ञ और प्रोफेसरों को सलाहकार के रूप में सम्मिलित किया जाता है। स्थानीय अथवा प्रादेशिक आधार की अपेक्षा आयोग इन सलाहकारों को विशिष्ट चयन के लिए उनके विशेष ज्ञान को ही ध्यान में रख कर चुनता है।

(ख) प्रश्न ही नहीं उठता।

Forged Currency

1260. { Dr. Ram Subhag Singh:
Shri Hem Barua:
Shri Warior:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that Delhi authorities have recently unearthed a gang dealing in forged currency;

(b) if so, whether that gang had machinery for printing forged currency; and

(c) the persons arrested in this connection?

The Deputy Minister of Finance (Shri B. E. Bhagat): (a) to (c). The whole matter is still under police investigation and it would not be in the public interest to disclose, at this stage, either the facts of the case or the nature of the investigation.

MOTION FOR ADJOURNMENT

EXPLOSION IN KANPUR GOODS SHED

Mr. Speaker: I have received notice of an Adjournment Motion from Shri Braj Raj Singh, Shri Jagdish Awasthi and Shri Harish Chander Sharma regarding—

“The failure of the Railway Administration to take adequate safety measures in the transhipment loading and unloading of crackers and explosives resulting in the death of three persons and injuries to six and also extensive loss to public property on 3rd September 1957 at Kanpur”

What is the source of the hon. Member's information?

Shri Braj Raj Singh (Firozabad): In answer to a question on the floor of the House on the 27th August the hon Minister stated that the booking of crackers and explosives had been stopped. Only seven days after that we hear of this explosion which took place at Kanpur resulting in the death of three persons and injuries to six. This is a matter of urgent public importance.

Shri Raghunath Singh (Varanasi): I have tabled a Short Notice Question on this.

Mr. Speaker: I have also received an Adjournment Motion from Shri Atal Bihari Vajpayee and Shri Premji R Assar—

“To discuss the situation arising out of the serious explosion that occurred on 3rd September 1957, in the Cooperganj rail shed at Kanpur resulting in the death of three persons and injuries to several others”.